

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.111

TP/3(AHM)2023 in CP of 69(HC)2013

Proceedings under Section 7 IBC

IN THE MATTER OF:

HDFC Bank Ltd

.....Applicant

V/s

Archit Organosys Ltd

.....Respondent

Order delivered on: 07/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Ms. Anuradha Sanjay Bhatia, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Tarak Damani, Advocate along with Ms. Rushvi
Adhyaru, Advocate

For the Respondent

: Ms. Prachi Bohra, Advocate for AR Gupta & Associates

ORDER

Since, it is a Special Bench and due to paucity of time, as the Hon'ble Member (J) is holding another Bench at 3.00 pm, the matter stands adjourned.

List the matter before the Regular Bench on 11.07.2023.

-SD-

ANURADHA SANJAY BHATIA
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

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